

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4332
TO BE ANSWERED ON 11.08.2017

DHANALAKSHMI YOJANA

4332. DR. J. JAYAVARDHAN:
SHRIMATI SUPRIYA SULE:
SHRI P.R. SUNDARAM:
SHRI DHANANJAY MAHADIK:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI SATAV RAJEEV:
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of WOMEN & CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has undertaken scheme called Dhanalakshmi Yojana to promote families to retain and educate girl child;
- (b) if so, the objectives and the salient features thereof;
- (c) the challenges faced by the Government in the implementation of the scheme along with the steps taken by the Government to overcome the difficulties in its implementation;
- (d) whether there is any improvement in the related indices like child sex ratio and enrolment of girl child after the implementation of the scheme, State/UT-wise;
- (e) if so, the distribution of the related indices since 2016; and
- (f) whether the Government is undertaking any other policies for promoting conditional cash transfer for girl child and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): A pilot scheme Dhanalaxmi – Conditional Cash Transfer for Girl Child with insurance cover was launched on 3rd March, 2008. The Scheme was closed w.e.f. 1st April, 2013.
- (b) to (e): Question does not arise.
- (f): At present, the Ministry of Women & Child Development is not undertaking any other policies for promoting conditional cash transfer for girl child.
